

DIVISION BENCH

ITEM NO.108

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.13/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 20th February, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	ATCG INDIA V/S REDCLIFFE LIFETECH PVT. LTD.
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Amit Gupta, PCS : *For the Operational Creditor*

Sh. Ashwini Kumar, Adv. : *For the Corporate Debtor*

ORDER

- 1.** The Ld. Counsel representing the Operational Creditor states that the rejoinder to the reply filed by the Respondent/Corporate Debtor has also been filed.
- 2.** The Ld. Counsel representing the Corporate Debtor however, states that he is not in receipt the copy of the rejoinder.
- 3.** Let the copy of the rejoinder be supplied within three days on the E-mail Id to be shared on the chat box.
- 4.** It is also pointed out by the Registry of this Tribunal that the copy of the rejoinder is not available on the DMS/E-portal.
- 5.** The Ld. Counsel representing the Operational Creditor states that the rejoinder has been filed on the E-portal yesterday. He undertakes to

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connect with the Registry for getting same cleared from the Registry.

6. The matter is adjourned for further hearing on 18th March, 2024.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

20th February, 2024

Avaneesh Kumar Singh
(Stenographer)